

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4847
ANSWERED ON:27.04.2005
EXEMPTION TO CGHS BENEFICIARIES
Yadav Shri Baleshwar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a proposal is under the consideration to exempt CGHS beneficiaries, suffering from chronic diseases like Hypertension, diabetes, asthma, etc. from paying admission fee of Rs100 per month and waiving of six months conditions for attending one of the general fitness classes in Morarji Desai Rashtriya Yoga Sansthan, New Delhi;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by when the Government would announce its decision in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

- (a) There is no such proposal at present.
- (b) Does not arise.
- (c) & (d) There is no scheme or proposal in hand to exempt from admission fee for attending Yoga classes in the Morarji Desai Rashtriya Yoga Sansthan, New Delhi.

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